

over it. He was always under the influence of liquor. This is not my view but the finding of the Committee. How is it that no steps were taken in the matter earlier? How could he continue to fly?

MR. KARAN SINGH: I agree that it is a very unfortunate case. Since the pilot died no steps could be taken against him. Steps could be taken only to prevent a recurrence of such things.

MR. SPAKER: The question is very simple. When he was known to be an alcoholic, why was he allowed to fly a plane? The question is not whether he died or not.

DR. KARAN SINGH: It is certainly very unfortunate that this sort of person should be allowed to be in the corporation at all. We are now 'looking into the matter.' We have taken a number of pilots off command. We are looking into the hole of our checking and training procedures of pilots and trying to ensure that this sort of thing does not recur.

#### WRITTEN ANSWER TO QUESTIONS

##### Loans from World Bank for Irrigation Projects in India

\*84. SHRI NARENDRA SINGH:

SHRI B. S. BHAURA:

Will the Minister of FINANCE be pleased to state:

(a) whether differences between India and the World Bank in fixing the criteria for new bank loans for irrigation projects have been sorted out; and

(b) if so, the broad outlines of the terms and conditions of agreement reached in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). The Government of India has made suggestions regarding procedures for tendering and award of civil works contracts in irrigation projects financed by the World Bank group. These are still under discussion.

##### Recommendations made by Mathrani Committee

\*85. SHRI SAMAR MUKHERJEE:

DR. H. P. SHARMA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have received the recommendations of Mathrani Committee regarding the pay-scales of employees in the General Insurance business; and

(b) if so, the recommendations made by the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) and (b). A statement is laid on the Table of the House. (Placed in Library. See No. LT-5128/73).

##### Formulation of a Plan to step up Exports

\*86. SHRI R. R. SINGH DEO: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have formulated a 10-year perspective plan to step up exports;

(b) whether a copy of this plan will be laid on the Table of the House; and

(c) the total additional foreign exchange earning which is anticipated at the end of 1980 on the basis of this plan?